

MINUTES OF EFC NO.06/AM11 DATED 23.9.2010

Meeting No. 06/AM11 of EXIM Facilitation Committee (EFC) was held on 23.9.2010 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Ms. Shubhra, Jt.DGFT | DGFT |
| 2. | Sh. A.K. Agarwal, Jt. Industrial Advisor | C&PC |
| 3. | Shri P.P. Srivastava, Dy. Industrial Advisor | C&PC |
| 4. | Dr. S.K. Dutta, Asstt. Comm. | D/o Agriculture |
| 5. | Mrs. S.B. Nanda, Under Secy. | MHA |
| 6. | Shri T.M. Skaria, Dy. DGFT | DGFT |
| 7. | Mrs. Amarjeet Sroa, FTDO | DGFT. |

3. After deliberations, following decisions were taken:

Import Cases (Total 100Cases)

3.1 Following 31 applications for import were approved.

Sl. No..	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
1.	3	Aptus Bioscience P Ltd., Secunderabad 01/53/8/643/AM10/A-77/IC	1-13-2010	226 Nos. Beagle Dog Male /Female more than 12 months old	118.65	Approved 200 Nos. subject to conditions imposed by D/o AHD&F and CPCSEA.
2.	21	Airports Authority of India, New Delhi 01/53/8/116/AM11/A-13/IC	6-1-2010	115 VHF Transmitter / Receiver	541.12	Approved as recommended by MHA.
3.	27	Indian Institute of Toxocology Research, Lucknow 01/53/162/386/AM11/I-16/IC	6-22-2010	8 Nos. Mice	1.52	Approved subject to conditions imposed by D/o AHD&F.
4.	30	Track Supreme Stud, Chandigarh 01/53/162/447/AM11/T-12/IC	7-5-2010	1 Stallion 6 Broodmares	72	Approved subject to receipt of written comments of D/o AHD&F.
5.	31	Vandana Textiles, Surat 01/53/8/154/AM11/V-12/IC	7-28-2010	110 MTs R-134 A Gas	9.61	Approved as recommended by MOEF.
6.	34	Kerala Livestock Development Board, Thiruvananthapuram 01/53/162/491/AM11/K-6/IC	7-16-2010	7000 Nos. Bovine Frozen Semen Straws and Jersey Breed of Bulls	14.35	Approved subject to conditions imposed by D/o AHD&F.
7.	35	Expanded Polymer System P	7-20-2010	HCFC 141 B	807.5	Approved

		Ltd., Navi Mumbai 01/53/8/180/AM11/E-17/IC				subject to conditions imposed by MOEF and C&PC.
8.	47	Mebajeona Stud Farm, Muksar 01/53/162/579/AM11/M-22/IC	10-8-2010	2 Stallions and 5 Broodmares	135	Approved subject to conditions imposed by D/o AHD&F.
9.	50	Meditec System, Indore 01/53/8/207/AM11/M-18/IC	6-8-2010	102 Nos. Tranquilizer Equipment / Syringe Projector	6.77	Approved subject to conditions imposed by MHA and MOEEF(WL).
Sl. No..	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
10.	51	Electronics Corpn of India Ltd., Hyd 01/53/8/229/AM11/E-27/IC	8-17-2010	5 Nos. Cell Phone Jammers	9.91	Approved subject to conditions imposed by Cabinet Sectt
11.	53	Elcome Marine Services P Ltd., Mumbai 01/53/8/225/AM11/E-25/IC	8-17-2010	4 Nos. Vector NDB Non Directional Beacon	1.92	Approved as recommended by MHA.
12.	54	Shelka Marketing Services P Ltd., Delhi 01/53/8/227/AM11/S-43/IC	8-17-2010	10,005 Nos. Air conditioners with R-22 gas	1250.95	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
13.	58	Hazara Stud Farm, Haryana 01/53/8/233/AM11/H-10/IC	8-20-2010	1 Stallion and 30 Nos. Broodmares	602.55	Approved subject to conditions imposed by D/o AHD&F.
14.	60	Kapil Modi, New Delhi 01/53/8/235/AM11/K-13/IC	8-20-2010	3 Nos. Horse (European Warm Blood)	510	Approved subject to conditions imposed by D/o AHD&F.
15.	61	Zoravar Dhillon, New Delhi 01/53/8/234/AM11/Z-2/IC	8-20-2010	3 Nos. Horse (European Warm Blood)	525	Approved subject to conditions imposed by D/o AHD&F.
16.	62	Directorate General BSF, New	8-21-2010	AGL - 146	samples	Approved as

		Delhi 01/53/8/243/AM11/B-13/IC		Nos. AGL Granades - 47030 Nos.		recommended by MHA.
17.	67	Green Tree Stud & Agriculture, Gurgaon 01/53/8/236/AM11/G-14/IC	8-23-2010	10 Nos. Mares	250	Approved subject to conditions imposed by D/o AHD&F.
18.	69	Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore 01/53/162/638/AM11/J-10/IC	8-25-2010	20 Nos. Mice	0.1	Approved subject to conditions imposed by D/o AHD&F.
19.	73	Hindustan Institute of Engg. Technology, Chennai 01/53/8/248/AM11/H-12/IC	8-30-2010	One Old non Airworthy Robinson R22 Helicopter	25.3	Approved subject to conditions imposed by DGCA.
20.	75	Tata Institute of Fundamental Research, Bangalore 01/53/162/659/AM11/T-20/IC	8-31-2010	40 Nos. Mice	1.54	Approved subject to conditions imposed by D/o AHD&F.
21.	76	Alpha Design Technologies P Ltd., Bangalore 01/53/162/670/AM11/A-28/IC	8-31-2010	Cornor Shot CSM 17/19 Model with accessories 0- 6 Nos.	17.19	Approved subject to conditions imposed by HA.
22.	78	T.V. Sundram Iyenger & Sons Ltd., Madurai 01/53/8/249/AM11/T-19/IC	8-31-2010	One Phenom 100 Aircraft	1867.4	Approved subject to conditions imposed by DGCA.
23.	80	R.S. Estate Developers P Ltd., Mumbai 01/35/8/252/AM11/R-18/IC	09-03-2010	One New Aircraft SR 22 Turbo GTS Cirrus	282.29	Approved subject to conditions imposed by DGCA.
24.	81	Taurian Iron & Steel Co., Mumbai 01/53/8/253/AM11/T-21/IC	09-03-2010	One Beech Craft King Air 200 Aircraft	1128	Approved subject to conditions imposed by DGCA
Sl. No..	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
25.	86	The Director General of Police, Hyderabad 01/53/162/684/AM11/A-30/IC	09-07-2010	240 Nos. Arsenal Rifles, 4000 Nos. Granade and 68 Nos. Granade Launcher	nil	Approved subject to conditions imposed by MHA
26.	88	Grace Logistics, Chennai 01/53/8/258/AM11/G-18/IC	09-07-2010	3000 Nos. Air conditioners with R-22	278.56	Approved subject to

				Gas		satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
27.	94	MTrade India Ltd., Delhi 01/53/8/239/AM10/M-38/IC	1.4.2010	36,000 MTs (whole or crushed)	14222.18	subject to conditions imposed by MOEF.
28.	95	Epcos India P Ltd., Nadia 01/53/8/139/AM11/E-10/IC	6-18-2010	2000 Kgs Zirconia oxide Powder	21	Approved subject to conditions imposed by D/o I.T..
29.	96	HCL Comnet Ltd., Delhi 01/53/8/63/AM11/H-4/IC	4-29-2010	Satellite Communications equipments as deatiled in the agenda	14.12	Approved subject to conditions imposed by MHA for items Nos.. 1,2,3, 5.1, 5.3 & 5.5. for which firm has furnished WPC Licence.
30.	97	HCL Comnet Ltd., Delhi 01/53/8/713/AM11/H-37/IC	4-29-2010	Satellite Communications equipments as deatiled in the agenda	71.03	Approved subject to conditions imposed by MHA for items Nos. 2,5,7,8 & 9 for which firm has furnished WPC Licence.
31.	100	Indian Institute of Integrative Medicine, Jammu 01/53/8/206/AM11/I-18/IC	08-05-2010	15 Male and 15 Femals Laboratory animals (Mice)	1.85	Approved subject to conditions imposed by D/o AHD&F.

3.2 Following 52 applications for import were deferred.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
1.	2	Sreenivasa Stores, Bellary 01/53/162/965/AM10/S-69/IC	10-5-2009	Cartridges of Shotgun, Revolver, Pistol etc	1.16	Reminder to MHA.
2.	4	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	2-12-2010	10,000 MTs High Ferro Manganese Slag	900	Reminder to MOEF & M/o Steel

3.	5	Director General & IG of Police, Gandhinagar 01/53/162/1657/AM10/G-46/IC	3/16/2010	2047 Glock Pistols & Parts	590.62	Reminder to MHA.
4.	6	Indian Institute of Chemical Technology, Hyderabad 01/53/162/1674/AM10/I-34/IC	3-18-2010	4 Male & 4 Female t400 N PRKAG2 Mutation	free gift	Reminder to AHD&F.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value `in Lakh	Decision
5.	8	Institute for Stem Cell Biology & Regenerative Medicine, Bangalore 01/53/162/669/AM11/I-19/IC	3-31-2010	500 Planarians (Schmidtea Mediterraneum) Worms	0.24	Reminder to AHD&F.
6.	9	Puneet Bhalla, Dehradun 01/53/162/297/AM11/P-9/IC	4-6-2010	One Revolver	0.37	Reminder to MHA (Arms Division)
7.	11	Elcome Marine Services P Ltd., Mumbai 01/53/8/30/AM11/E-2/IC	4-16-2010	10 Nos. 2 KW HD Digital Radar	11.92	Reminder to MHA.
8.	12	The STC of India Ltd., New Delhi 01/53/8/34/AM11/T-4/IC	4-19-2010	Oats, Clipped and Graded (other than Seed Quality)- 1500 MTs	222.39	Reminder to M/o Agriculture
9.	13	Aero Space, New Delhi 01/35/8/39/AM11/A-2/IC	4-21-2010	One Emergency Locator Transmitter	0.68	Reminder to DGCA
10.	14	Reliance Ports & Terminals Ltd., 01/53/8/67/AM11/R-5/IC	5-5-2010	One Set Radar, Vision Master FT 340 APRA with inbuilt ECDIS	13.55	Reminder to MHA
11.	15	Metallurgical Products India P Ltd., Raigad 01/53/162/439/AM11/M-15/IC	5-7-2010	1000 Kgs Niobium Scrap	17.79	Reminder to MOEF & Atomic Energy
12.	16	Rolta Thales Ltd., Mumbai 01/53/162/452/AM11/R-14/IC	05-07-2010	Passive Night Vision Goggles, Night Vision Monie XD4-I, 4x Afocal Lens and 5x afocal lens	15.21	Reminder to MHA.
13.	17	Mazagon Dock Ltd., Mumbai 01/53/8/80/AM11/M-8/IC	5-10-2010	Five Nos. Radar, Monitor, Slave Monitor Track Ball, SBS Spares as detailed in the application	57.00	Reminder to MHA
14.	19	Director, Animal Husbandry, Jammu 01/53/162/194/AM11/J-5/IC	5-13-2010	130,000 Nos Holstein Fresien Frozen Semen Straws	90.00	Reminder to AHD&F
15.	20	Sumon International, Kolkata 01/53/162/245/AM11/I-20/IC	5-18-2010	20,000 Ornamental Fishes	5.00	Reminder to AHD&F

		01/53/162/215/AM11/S-20/IC				
16.	22	Secon, Visakapatnam 01/53/8/6/AM11/S-5/IC	6-4-2010	2343 Radar JRC JMA	1.55	Reminder to MHA.
17.	24	Elcome Marine Services P Ltd., Mumbai 01/53/8/156/AM11/E-12/IC	6-7-2010	One Vector Non Directional Beacon	12.12	Reminder to MHA
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
18.	25	Elcome Marine Services P Ltd., Mumbai 01/53/8/157/AM11/E-13/IC	6-7-2010	2 nos. Radar	22.26	Reminder to MHA
19.	28	BF Utilities Ltd., Pune 01/53/8/150/AM11/B-10/IC	6-30-2010	One Set Used Demonstrator Gun Howitzer Assembly 155 mm GH-N45, complete with accessories and APU upgrade kit of 1991 make	54.6	Reminder to Defence
20.	29	G.K. Founders P Ltd., Mumbai 01/53/8/201/AM11/G-11/IC	6-30-2010	400 MTs Aluminium Scrap Troma	373.23	Reminder to MOEF and MSME.
21.	32	Maharashtra Aluminium Extrusions, Thane 01/53/162/1168/AM10/M-65/IC	11-20-2009	100 MTs Aluminium Dross	19.20	Reminder to MOEF.
22.	33	Delhi International Airport P Ltd., New Delhi 01/53/8/163/AM11/D-36/IC	12-7-2010	Radar Components 6 sets as detailed in the application	57.2	Reminder to DGCA
23.	36	Sudarshan Chemical Inds. Ltd., Pune 01/53/8/179/AM11/S-32/IC	7-20-2010	25 MTs Barbituric Acid	84	Reminder to C&PC
24.	37	Naveen Jindal, New Delhi 01/53/8/181/AM11/N-15/IC	7-21-2010	One Pistol	0.37	Reminder to MHA (Arms Division)
25.	39	BIL Trading P Ltd., New Delhi 01/53/8/178/AM11/B-12/IC	7-23-2010	10 Sets GPS System	70.32	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
26.	40	Sunland Metal Recycling Inds., Silvassa 01/53/8/180/AM11/S-34/IC	7-23-2010	750 Aluminium Scrap Grade as per ISRI	528.75	Reminder to MOEF.

27.	42	01/53/8/186/AM11/S-34/IC Siddharth Model Sports Pvt Ltd., Ulhasnagar 01/53/8/223/AM11/S-40/IC	8-16-2010	120 Pcs Radio Remote Control Sets and Allied Components with Frequency Band 2.4 GHz	15.93	Reminder to MHA.
28.	43	Kritimma International, Delhi 01/53/8/221/AM11/K-12/IC	8-13-2010	190 MTs Thai / Japanese Rice	37.59	Reminder to M/o Agriculture.
29.	44	Progressive Dairy Farmers' Association(Regd) Ludhiana 01/53/162/607/AM11/P-18/IC	8-16-2010	21,000 Units Frozen Bovine Semen	78.54	Reminder to AHD&F
30.	45	Tata Motors Ltd., Mumbai 01/53/8/219/AM11/T-17/IC	12-8-2010	151 Parts & Sets of Infantry combat Vehicle & used Infantry Combat Vehicle BMPI	124.92	Reminder to M/o Defence
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
31.	46	A. John Rozario, Chennai 01/53/8/217/AM11/A-23/IC	11-8-2010	185,000 Nos. Live Ornamental Fish	110.08	Reminder to AHD&F
32.	48	Manabendra Nath, Kolkata 01/53/162/588/AM11/M-21/IC	12-8-2010	12,000 Boxes and 120,000 Kgs Ornamental Fishes	1492.01	Reminder to AHD&F
33.	49	Aarti Industries Ltd., Mumbai 01/53/8/220/AM11/A-24/IC	12-8-2010	40.08 Kgs (12 Cylinder x 3.34 Kgs)	34.81	Reminder to D/o Pharma.
34.	52	Elcome Marine Services P Ltd., Mumbai 01/53/8/224/AM11/E-26/IC	8-17-2010	Radar Two Nos.	1.92	Reminder to MHA
35.	55	AASITA Industries, Bhopal 01/53/8/231/AM11/A-27/IC	8-18-2010	3500 MTs LDPE Scrap, HDPE Scrap, PP Scrap	415.87	Reminder to MOEF & C&PC.
36.	56	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/230/AM11/G-13/IC	8-18-2010	3000 Nos. Rats & Mice	141.6	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
37.	57	Security Paper Mills, Hoshangabad 01/53/8/162/612/AM11/S-44/IC	8-19-2010	3 Kgs Silver Solder Powder, 1.5 Kgs Silver Content and 1 Carriage Each	0.96	Reminder to Economic Affairs.
38.	59	Lupin Ltd., Mumbai 01/53/8/232/AM11/L-10/IC	8-20-2010	6740 Nos. Rats & Mice	636.57	Firm may be reminded along with

						DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
39.	68	Sharif A. Furniturewala, Mumbai 01/53/8/242/AM11/S-45/IC	8-24-2010	3 Riding Horse	20	Reminder to D/o AHD&F.
40.	70	HCL Comnet Ltd., Delhi 01/53/8/246/AM11/H-11/IC	8-27-2010	9 Set Satellite Router and 3 L Band up/down converter	18.01	Reminder to MHA.
41.	71	El Dupont India P Ltd., Gurgaon 01/53/8/245/AM11/E-28/IC	8-27-2010	500,000 Kgs Formacel Blend A (R 142B/R-22)	1148	Reminder to MOEF and C&PC.
42.	72	The New Approach Stallion & Stud Farm, Uttrakhand 01/53/8/244/AM11/T-18/IC	8-27-2010	1 Stallion 6 Broodmares	65	AHD&F to furnish confirmation of registration as Stud Farm.
43.	74	Dow Chemical International P Ltd., Mumbai 01/53/8/247/AM11/D-8/IC	8-30-2010	900 MTs HCFC 141 B	775.59	MOEF vide OM dated 10.9.2010 has given no objection. Comments from C&PC awaited.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-YYYY MM-	Item of import and quantity applied.	CIF Value in Lakh	Decision
44.	77	Goel Exim, Morena 01/53/162/661/AM11/G-16/IC	8-31-2010	500 Tons Lead Battery Scrap	165.72	Reminder to MOEF.
45.	84	Adhiraj Singh, New Delhi 01/53/8/257/AM11/A-29/IC	09-06-2010	4 Nos. Polo Ponies	18	Reminder to AHD&F
46.	85	Euqisport Management P Ltd., Delhi 01/53/8/256/AM11/E-29/IC	09-06-2010	4 Nos. Polo Ponies	18	Reminder to AHD&F
47.	87	Bionees, Bangalore 01/53/162/697/AM11/B-15/IC	09-07-2010	100 Nos. Dogs, 500 Nos. Mice 600 Nos. Rats	1204.8	Reminder to AHD&F.
48.	89	Bits N Bytes P Ltd., Delhi 01/53/8/260/AM11/B-14/IC	09-07-2010	51 Nos. Asset Tracking System	2	Reminder to MHA.
49.	90	Nikhil Enterprises, Bangalore 01/53/162/688/AM11/N-17/IC	09-07-2010	6 Nos. Stationery complex Arena and One No. Vizier Video Recording Traffic Radar	71.98	Reminder to MHA.
50.	91	United Racing & Bloodstock	09-07-2010	1	70.6	Reminder to

50.	97	United Trading & Broodstock Breeders Ltd., Bangalore 01/53/8/259/AM11/U-3/IC	03-01-2010	Stallion 2 Broodmares	70.0	Reminder to AHD&F
51.	98	N.D. Metal Industries Ltd., Mum 01/53/8/556/AM09/N-42/IC	1.29.2008	1) 5000 MTs Shredded Non Ferros Mixed Metal Scrap 2) 5000 MTs Shredded Unsorted Zince Die Cast Scrap Scroll 3) 520 MTs Copper Mill Scale 4) 500 MTs each of Aluminium Scrap Troma & Tally 5) 2500 MTs Brass dross	77.13	Firm may be reminded along with DL issued by DIPP to furnish the reply within 30 days, failing which case will be considered as closed. M/o Mines and MOEF (for item no. 1,2 & 3) may be reminded to furnish.
52.	99	Anjaney Ferro Alloys Ltd., Bihar 01/53/162/1444/AM10/A-82/	1/27/2010	20,000 MTs Ferro Manganese Slag	1000	Reminder to MOEF.

3.3 Following 3 applications were rejected.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM-DD-YYYY	Item of import and quantity applied.	CIF Value in Lakh	Decision
1	10	LNG Security Services P Ltd., New Delhi 01/53/8/22/AM11/L-3/IC	4-15-2010	30 Cartridges as detailed in the application	0.54	Rejected as the firm has not furnished the End user certificate / Supply order from the Ministry of Defence to MHA. .
2	23	Super Auto Forge Ltd., Chennai 01/53/162/1725/AM10/S-144/IC	3.30.2010	Used Personal Computer & Server Dell Power Edge 860 consisting of 1) Dell Power Edge 860 2) PCI - SCSI Adapter Card, 0.3 Meter SCSI Cable, Power Connect, Ethernet, Microsoft window server, Terminal server, Dell 4210 Rack include Door and Side Panel	18.08	Rejected as per comments of D/o I.T.
3	26	Nippon Audiotronix Ltd., Noida 01/53/8/137/AM11/N-9/IC	6-17-2010	350,000 Pcs Remote Control Operated Electronic Car Security System parts	493.5	Rejected as per comments of MHA.

3.4 Following 14 applications were to be examined on file.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of	Item of import and quantity	CIF Value in Lakh	Referred Ministry/ Department/ Remarks
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			appl. MM-DD-YYYY	applied.	III LGR1	
1	1	Orchid Research Laboratories Ltd., Chennai. 01/53/8/362/AM10/O-6/IC	8-31-2009	Microorganisms - Microbiological Strains	0.12	May be examined on file w.r.t. comments of MOEF dated 18.8.2010.
2	7	Sharp Ferro Alloy Ltd., Del 01/53/8/764/AM10/S-142/IC	3-30-2010	25,000 Ferro Manganese Slag	2220.75	May be examined on file along with comments of MOEF and M/o Steel.
3	18	Essar Oil Ltd., Mumbai 01/53/8/86/AM11/E-8/IC	5-11-2010	420,000 MTs Alkylate	226296	May be put up to DG under para 2.11 of FTP.
4	38	Raigarh District Rifle Association Raigarh, Chhatisgarh 01/53/8/188/AM11/R-16/IC	7-23-2010	50,000 Nos. 12 Bore Ammunition	9.24	May be examined on file as per the comments of M/o YA&S and Pol. Cir. No.2 dated 27.8.2009 and Pol. Cir. No.31 dated 26.4.2010.
5	41	Stallion Enterprises, Mumbai 01/53/8/222/AM11/S-41/IC	8-13-2010	200 MTs HCFC 141B	165.6	May be examined w.r.t. the usage of item of import.
6	63	Whirlpool of India Ltd., Pune 01/53/8/238/AM11/W-3/IC	8-23-2010	112626 Nos. Air conditioner containing R-22 Gas	13797.23	May be examined on file w.r.t. previous import licences granted and utilization.
7	64	Whirlpool of India Ltd., Pune 01/53/8/240/AM11/W-5/IC	8-23-2010	75084 Nos. Air conditioner containing R-22 Gas	9198.15	May be examined on file w.r.t. previous import licences granted and utilization.
8	65	Chennai Marine Trading P Ltd., Chennai 01/53/8/237/AM11/C-31/IC	8-23-2010	20,00,000 Kgs HCFC R 409 A	1751.95	May be examined on file w.r.t. previous import licences granted and their utilization.
9	66	Whirlpool of India Ltd., Pune 01/53/8/239/AM11/W-4/IC	8-23-2010	187,710 Nos. Air conditioners with R-22 Gas	22995.39	May be examined on file w.r.t. previous import licences granted and their utilization.
10	79	Geo Enpro Petroleum Ltd., Delhi 01/35/8/251/AM121/G-17/IC	09-1-2010	Explosives as detailed in the application	25.39	May be examined on for Explosive Storage Licence.
11	82	Daikin Air Conditioning India P Ltd., Delhi 01/53/8/254/AM11/D-9/IC	09-6-2010	215,664 Nos. Air conditioners with R-22 Gas	21627.85	May be examined on file w.r.t. previous import licences granted and their utilization.
12	83	Daikin Air Conditioning India P Ltd., Delhi 01/53/8/255/AM11/D-10/IC	09-6-2010	215,664 Nos. Air conditioners with R-22 Gas	21627.85	May be examined on file w.r.t. previous import licences granted and their utilization.
13	92	Voltas Ltd., Mumbai 01/53/8/261/AM11/V-18/IC	09-8-2010	98,500 Nos. Air conditioners with R-22 Gas	9999.87	May be examined on file w.r.t. previous import licences granted and their utilization.
14	93	Voltas Ltd., Mumbai	09-8-2010	98,500 Nos. Air	9999.87	May be examined on

		01/53/8/262/AM11/V-17/IC		conditioners with R-22 Gas		file w.r.t. previous import licences granted and their utilization.
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4. Following decisions were also taken:
 - 4.1 If administrative Ministry/ Department seek information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.
 - 4.2 All cases where concerned Departments have given NOC may be got approved and put up ex-post-facto to EFC.
5. Meeting ended with thanks to all participants.
